

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

O.A. No. 239 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion **Suo Motu** based
on the news item published in
Dinamalar Chennai Edition Dt.
19.08.2024 titled “**Kalquarry in
Sikkarayapuram near Kundrathur is
full of water**””

And

The Chief Secretary to Govt of Tamil Nadu,
Chennai and Ors.

...Respondents

STATUS REPORT FILED BY THE 5TH RESPONDENT



THROUGH
M/S. GAUTAM S. RAMAN
COUNSEL FOR 5TH RESPONDENT

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Dated at Chennai on this the 16th day of March, 2026



Counsel for 5th Respondent

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION No.239 of 2024 (SZ)

IN THE MATTER OF

Tribinual on its Own Motion Sou Motu
based on the News Item in Dinamalar,
Chennai Edition Dated 19.08.2024 titled
"Kalquarry in Sikkarayapuram near
Kundrathur is full of water".

..... Petitioner

-Versus-

1. The Principal Secretary to Government of Tamil Nadu,
Ministry of Natural Resources,
Fort St. George, Chennai-600 009
2. The Chief Secretary to Government of Tamil Nadu,
Department of Environment, Climate Change and Forest,
Fort St. George, Chennai - 600 009
3. The Commissioner of Geology and Mining,
Guindy, Chennai – 600 032
4. The Chairman,
Tamil Nadu Pollution Control Board,
Guindy, Chennai – 600 032
5. Chennai Metropolitan Water Supply & Sewerage Board, Rep. by its
Managing Director, No.1, Pumping Station Road, Chintadripet, Chennai-
600 031.

..... Respondent (s)

Subramaniam
Superintending Engineer (WT & T)
CMWSS Board
No.1, Pumping Station Road,
chintadripet, Chennai - 2.

STATUS REPORT FILED BY THE 5TH RESPONDENT

I, V. Sivakumar, S/o. P.Varadharajan Hindu, aged about 58 years, working as Superintending Engineer (WT&T) in Chennai Metropolitan Water Supply and Sewerage Board, having office at No.1, Pumping Station Road, Chintadripet, Chennai 600002 do hereby solemnly file the following status report:

01. As per the directions of the Hon'ble NGT (SZ) Chennai in OA No. 239 of 2024 dated 03.07.2025, CMWSSB convened meeting on 03.11.2025 under the Chairmanship of the Managing Director, CMWSSB with the representatives of Water Resource Department, Department of Geology and Mining, Kancheepuram, officials of Kancheepuram Collectorate and officials of CMWSSB to examine the possibilities of converting all the quarries in Sikkarayapuram, lying adjacent to each other, into a large single storage structure.

02. During the meeting, the Executive Engineer, WRD informed that the existing quarries in Sikkarayapuram are divided by rocks which act as dividing walls and as per the bathymetry survey the depth of quarries varies from 20 meters to 70 meters and the water holding capacity of Sikkarayapuram quarry is of about 0.500 TMC.

Further the Executive Engineer, WRD informed that in order to convert the Sikkarayapuram quarry into single storage structure, the intervening walls should be removed which can be done only after draining the available water in the quarries.

03. The officials of CMWSSB informed that the water can be drained using the existing infrastructure created by CMWSSB at Sikkarayapuram quarry by pumping water to the water treatment plant at Chembarambakkam. The intervening walls can be removed by isolating selected section of Quarries and once all the walls are removed the storage capacity will increase and the stored water in Sikkarayapuram Quarry can be considered as source of water while preparing water supply schemes for Kundrathur and other nearby local bodies.

Sivakumar

Superintending Engineer (WT & T)
CMWSS Board
No.1, Pumping Station Road,
chintadripet, Chennai - 2.

04. It is therefore prayed that this Hon'ble Court may be pleased to record the above Status Report filed on behalf of CMWSSB rep. by its Managing Director, and pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of the case and thus render justice.

Solemnly affirmed at Chennai
on this 14th day of March
2026 and signed his/her/their
name in my presence.

M. Lakshman
Superintending Engineer (WT & T)
~~BEFORE ME~~
No. 1, Pumping Station Road,
chintadripet, Chennai - 2.

ADVOCATE

S. Jagan
Ms. 6742/2021

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